

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No.180/00563/2017

Friday this the 2th day of March, 2018

CORAM:

Hon'ble Mr.U.Sarathchandran, Judicial Member
Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

Kamlesh Meena
S/o.Hansraj Meena
Reservation Supervisor/
Southern Railway/Mangalore Central
Railway Station/Palakkad Division
Permanent Address: Lorwara Village & Post
Sawai Madhapur District
Rajasthan

... **Applicant**

(By Advocate – Mr.T.C Govindaswamy)

V e r s u s

1. Union of India represented by the
General Manager, Southern Railway
Headquarters Office, Park Town P.O
Chennai – 600 003
2. The Chief Personnel Officer
Southern Railway, Headquarters Office
Park Town P.O, Chennai – 600 003
3. The Chief Personnel Officer
West Central Railway Headquarters
Opposite: Indira Market
Jabalpur – 482 001, Madhya Pradesh
4. The Divisional Railway Manager (Per)
West Central Railway, Kota Division, Kota
Rajasthan – 324 001
5. The Sr.Divisional Personnel Officer
Southern Railway, Palghat Division
Palghat – 678 002

6. The Sr.Divisional Commercial Manager
Southern Railway, Palghat Division
Palghat – 678 002

... **Respondents**

(By Advocate – Mr.Millu Dandapani)

This Original Application having been heard on 2.03.2018, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Per: HON'BLE MR.U.SARATHCHANDRAN, JUDICIAL MEMBER

Mr.T.C.Govindaswamy, learned counsel for the applicant submitted that the applicant has been relieved in terms of inter-divisional transfer granted to Kota Division of West Central Railway. He submitted that in the above circumstance, nothing survives in this Original Application and the Original Application can be closed. Accordingly, the Original Application is closed. No costs.

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

(U.SARATHCHANDRAN)
JUDICIAL MEMBER

sv

List of Annexures

Annexure A-1 - A true copy of letter bearing No.WCR PHQ IC 222(1) Kamlesh Meena, issued by the 3rd respondent

Annexure A-2 - A true copy of representation dated 15.5.2017, submitted by the applicant to divisional authorities of Southern Railway Palakkad Division

Annexure A-3 - A true copy of representation dated 15.5.2017, submitted by the applicant to divisional authorities of Southern Railway Palakkad Division

Annexure A-4 - A true copy of representation dated 15.5.2017,

submitted by the applicant to divisional authorities of Southern Railway Palakkad Division

Annexure A-5 - A true copy of representation dated 15.5.2017, submitted by the applicant to divisional authorities of Southern Railway Palakkad Division.

Annexure R1 - True copy of the letter No.J/P.676/II/IT/IRT/ECRC/Vol.IV, dated 14.3.2011

Annexure R2 - True copy of the letter No.P(S)676/III/14/ECRC/IRT/K.M dated 8.9.2016

Annexure R-3 - True copy of letter No.P(S)676/III/IRT/ECRC to Other Railway, dated 29.5.2017

Annexure R-4 - True copy of letter No.J/P676/II/IDT/IRT/ECRC/Vol.V, dated 29.6.2017.

Annexure R-5 - True copy of letter No.VO/G/56/T/NG/665/2017 dated 28.7.2017

Annexure R-6 - True copy of letter No.J/P676/VIII/IDT/IRT/ECRC/Vol.VI dated 2.8.2017

Annexure R-7 - True copy of letter No.P(S)676/III/IRT/ECRC/to Other Railway, dated 29.8.2017 & 1.11.2017

Annexure R-8 - True copy of letter No.WCR./PHQ/EC/222/01/Kamalesh Meena dated 9.11.2017.

.